



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 25.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 66/14	TP 68/16	Hearing	397/398	AA Development Capital India Fund I, LLC Vs. M/s. Siesta Logistics Corpn, Ltd. & 2 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	VIVEKANAND.B.N For K-LAW	Petitioner	
2.	Bharan Chaitanya For Respondent	Respondent	

Counsel for petitioner is present. Counsel for respondent is also present. Counsel for respondent reported that the matter was already disposed of by the Arbitrator and the matter before the Tribunal has become infructuous. Counsel for petitioner requested time to take further steps in this matter since the Arbitrator has already disposed of the matter and passed an award.

At the request of the counsel for petitioner, the case is adjourned to 27.06.2017. counsel for respondent also filed copy of the award passed by the Arbitrator.


MEMBER (J)


MEMBER (T)